

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2895
ANSWERED ON:07.12.2001
SC/ST REPRESENTATION IN GOVERNMENT SERVICES
BHERU LAL MEENA;M. JAGANNATH;SHAMSHER SINGH DULLO

Will the Minister of FINANCE be pleased to state:

(a) whether the representation of SCs and STs in Class I (Group A) services stood only at 13.59% (SCs - 10.38% & STs - 3.21%) and in Class II (Group B) services only at 14.41% (SCs - 11.73% & STs - 2.68%) as against 22.5% quota prescribed for them (15% for SCs and 7.5% in respect of STs) as on 1.1.1998 under Central Government;

(b) if so, the total number of posts in Class I (Group A) Category and Class II (Group B) Category and equivalents thereof under his Ministry; and

(c) the persons belonging to General, SC, ST and OBC categories working against them including their respective percentage to such posts as ascertained in view of instructions as contained under para 5 of DOPT OM No.36012/2/96-Estt. (Res.) dated 2nd July, 1997?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (BALASAHEB VIKHE PATIL)

(a) to (c) : According to the information furnished by the Department of Personnel & Training, representation of SCs and STs as on 1.1.1998 under Central Government in Group A services was 14.24% (SCs - 10.8% and STs - 3.44%) and in Group B services it was 15.37% (SCs - 12.35% and STs - 3.02%). However, no centralised data in case of representation of SC/ST officers in various Groups 'A' and 'B' Services individually under the Ministry of Finance is maintained. The provisions contained in para 5 of the DOP&T's O.M dated 2.7.1997 is regarding initial operation of post-based roster and identifying excess/shortfall in respective categories in the cadre.